ITEM NO.2   REGISTRAR COURT. 1 THROUGH VIDEO CONFERENCE
SECTION XVI

S U P R E M E   C O U R T   O F   I N D I A
RECORD OF PROCEEDINGS

BEFORE THE REGISTRAR SH. ANIL LAXMAN PANSARE

Civil Appeal No(s). 5168/2000

SANCHAYANI SAVINGS INVESTMENT(I) LT. & ORS.   Appellant(s)

VERSUS

STATE OF WEST BENGAL & ORS.   Respondent(s)

 IA No. 145/2013 - INTERVENTION APPLICATION
 IA No. 96251/2018 - INTERVENTION/IMPLEADMENT
 IA No. 106362/2017 - INTERVENTION/IMPLEADMENT)

Date : 13-01-2021 These matters were called on for hearing today.

For Appellant(s)

For Respondent(s)
                Mr. Deba Prasad Mukherjee, AOR
                Mr. D. Mahesh Babu, AOR
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                Mr. Ajay Choudhary, AOR
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                Mr. Ramesh Babu M. R., AOR
                Mr. Nishant Ramakantrao Katneshwarkar, AOR
                Mr Sanjay Bansal, Adv.
                Ms Swati Bansal, Adv.
                Ms Vaishali Gupta, Adv.

Item No.2

       Mr. G. K. Bansal, AOR
       Ms. Sharmila Upadhyay, AOR
       Mr. M. A. Krishna Moorthy, AOR
       Mr. Rakesh Uttamchandra Upadhyay, AOR
       Mr. Kunal Verma, AOR
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       Mr Pradeep Kumar Dubey, Adv.
       Mr Siddharth Rajkumar Murarka, Adv.
       Ms Anamika Kushwaha, Adv.
       Ms Nandita Rao,Adv.
       Mrs Mahija Reddy, Adv.
       Mr K.N.Agnihotri, Adv.
       Mr Virender Arora, Adv.
       Mr. Abhigya Kushwah, AOR
       Ms Simran Agarwal, Adv.
       Mr Sumeer Sodhi, AOR

   UPON hearing the counsel through Video Conference, the Court made the following

       O R D E R

  Re-issue notice for alternative arrangement in respect of

appellant nos. 1 to 3(counsel expired).

  List again on 17.2.2021.

         ANIL LAXMAN PANSARE
          Registrar